THE WORKMEN'S COMPENSATION (AMENDMENT) ACT 1976

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No. 65 OF 1976

[21st May, 1976]

An Act further to amend the Workmen's Compensation Act, 1923

BE it enacted by Parliament in the Twenty-seventh Year of the Republic of India as follows: -

1. (1) This Act may be called the Workmen's Compensation (Amend-Short ment) Act, 1976.

title and commence-

- (2) Sections 2 and 4 shall be deemed to have come into force on the ment. 1st day of October, 1975 and the remaining provisions shall come into force at once.
- 8 of 1923.
- 2. In section 2 of the Workmen's Compensation Act, 1923 (hereinafter Amend referred to as the principal Act), in sub-section (1), in sub-clause (ii) of ment of clause (n), for the words "five hundred rupees", the words "one thousand section 2. rupees" shall be substituted.

3. In section 36 of the principal Act, for the words "two successive Amendsessions, and if before the expiry of the session in which it is so laid or ment of the session immediately following", the words "two or more successive section 36. sessions, and if, before the expiry of the session immediately following the session or the successive sessions aforesaid" shall be substituted.

4. For Schedule IV to the principal Act, the following Schedule shall be substituted, namely:-

Substitution of new Schedule for Schedule

July 11981

Charle Mante (See section 4)

COMPENSATION PAYABLE IN CERTAIN CASES

	Monthly wages of the workman injured		Amount of compensation for—		Half-monthly payment as compensation for
			Death	Permanent total disable- ment	temporary disablement
ه ه خد			2	3	4
	More than	But not more than			
	Rs.	Rs.	Rs.	Rs.	Rs. p. g
	1976]	60 	7,200	10,080	Half his monthly wages
	60 (07()1	90	9,720	14,608	36•00
	£ <90;	[20	11,529	16,128	1111s of Thirth, 111 11
	120	150	13,500	18,900	48.75
	11.11.150	74 1 3 200 3 3	11. 13 1,6,80 9 1,1	23,520	13 vd 1 60;00 1 1 1 1
	200	300	18,000	25,200	2 - 82 50 1 3 1
	300	400	19,200	26,880	100.00
trad?	-hm = 460	# 500 hg	m 1 21,000 m	W 401, 1, 295,400 M	118.75
i	500	600	21,600	30,240	135.00
n 1830 m Transport	600	700	23,100	32,340	148.75
,1(1-11)	40 700	101 0800 ST	24,000		THE TACTOR OF THE
	800 800	900 j	27,000	37,800	168.75
	900	1000	30,000	42,000	175.00.".

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